

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
SPECIAL BENCH

(IB)-554(PB)/2018

IN THE MATTER OF:

Ms. Sunita Mangal

....Petitioner

v.

M/s. Vardhman Estate and Developers Pvt. Ltd.

....Respondent

SECTION : UNDER SECTION 7 of the IBC.

Order delivered on 05.06.2018

Coram:

**Dr. DEEPTI MUKESH,
HON'BLE MEMBER (JUDICIAL)**

**Sh. S. K. MOHAPATRA,
HON'BLE MEMBER (TECHNICAL)**

PRESENTS:

For the Petitioner(s): Mr. S.K Sharma, Advocate
For the Respondent(s):-

ORDER

Learned counsel for the applicant seeks permission to file fresh Form-II suggesting the name of the IRP as required under the Code. Let, Form-II be filed within seven days.

List on 13.06.2018.



**(S. K. MOHAPATRA)
MEMBER (TECHNICAL)**



**(Dr. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

05.06.2018
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